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ITEM NO.76 REGISTRAR COURT.1 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).25985/2012

CHIEF COMM., CEN. EX.&CUST., LUCK.&ORS. Petitioner(s)

VERSUS

PRABHAT SINGH Respondent(s)

(With prayer for interim relief and office report)

Date: 29/10/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ajit Sharma, Adv.
Mr. Arvind Kumar Sharma,Adv.

For Respondent(s) Mr. N.K.Verma, Adv.
Mr. S.K. Verma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld Advocate Mr. N.K.Verma for the respondent states that they have filed Counter Affidavit on 20.10.2012.

List the matter before Hon’ble Court as per rule.

		(S.G.SHAH)
		REGISTRAR

RS